GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3434
ANSWERED ON:29.07.2009
BENEFITS OF RESERVATION TO SCHEDULED TRIBES
Lal Shri Kirodi

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the extent to which benefits accrued to persons belonging to Scheduled Tribe category including Meena Tribe as a result of reservation of posts for them as on date;
- (b) the time period for which the benefit of reservation is applicable to them;
- (c) whether the Government proposes to extend the time limit of reservation for persons belonging to Scheduled Tribes/Castes for another ten years;
- (d) if so, the details thereof; and
- (e) the time by which the period of reservation for them is likely to be extended by the Government?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

- (a): As a result of provision of reservation, the percentage of the Scheduled Tribes in services has increased to about 6.73% as on 1.1.2006 against 2.25% as on 01-1-1965.
- (b): No such time limit has been fixed.
- (c) to (e): Do not arise.